

**BENCH-I**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

**CA (IB) No. 791/KB/2018**

**Present: Hon'ble Member (J), Shri Jinan K.R.**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13<sup>TH</sup> SEPTEMBER, 2018, 10:30 A.M.**

Name of the Company		Central Water Transport Corporation Ltd. -Vs- Vinod Kumar Kothari	
Under Section		40(2) IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date
1.	Mr. Vinod Kumar Kothari	} Liquidator Rep. of Liquidator	Ritika Saraf
2.	Ms. Richa Saraf, Adv.		

**ORDER**

Ld. Liquidator and Ld. Counsel for liquidator are present.

Heard. Reserved for orders.

Sd  
(Jinan K.R.)  
Member (J)